

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
ADMITTED UNSTARRED QUESTION NO. 471
TO BE ANSWERED ON 04.02.2021

STEPS TAKEN FOR ALLEVIATION MALNUTRITION

471. SHRI HARNATH SINGH YADAV:
MS. SAROJ PANDEY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the measures taken by Government to improve the condition of poor women and children in the country, including steps taken for alleviation of malnutrition prevailing among them during the last three years; and
- (b) the details thereof, State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b) To improve the condition of poor women and children, a security net of services including rehabilitative care is provided under the Juvenile Justice Act to children in need of care and protection. Sakhi Centres provide women affected by violence with a range of integrated services under one roof such as medical aid, legal and psycho-social counseling, temporary shelter, police facilitation etc. For alleviation of malnutrition, Government has announced Mission Poshan 2.0 to strengthen nutritional content, delivery, outreach and outcomes with focus on developing practices that nurture health, wellness and immunity to disease and malnutrition. Steps have been taken to improve nutritional quality and testing in accredited labs, strengthen delivery and leverage technology to improve governance. Government has advised States/UTs to ensure that the quality of supplementary nutrition conforms to prescribed standards laid down under the Food Safety and Standards Act, 2006 and regulations made thereunder. States/UTs have been also advised to promote use of AYUSH systems for prevention of malnutrition and related diseases. A programme to support development of Poshan Vatikas at Anganwadi centers to meet dietary diversity gap leveraging traditional wisdom in nutritional practices has also been taken up. Support to States/UTs under the Supplementary Nutrition Programme in the last 3 years is **annexed**.

Further, in order to improve the health and nutritional status of women and children in the country, Government implements the National Health Mission (NHM), which inter alia include Janani Suraksha Yojana, Pradhan Mantri Surakshit Matritva Abhiyaan, promotion of appropriate Infant and Young Child Feeding (IYCF) practices, Anaemia Mukta Bharat, Iron and Folic Acid (IFA) supplementation, de-worming, promotion of iodized salt, Vitamin-A supplementation, Mission Indradhanush to ensure high coverage of vaccination in children, conducting intensified diarrhoea control fortnights to control childhood diarrhoea, management of sick severely malnourished children at Nutrition Rehabilitation Centers, monthly Village Health and Nutrition Days, Home Based Newborn Care (HBNC) and Home Based Young Child Care (HBYC) programmes, Rashtriya Bal Swasthya Karyakram, etc.

Statement referred to in reply of Rajya Sabha Un-Starred Question No.471 due for answer on 04.02.2021, raised by SHRI HARNATH SINGH YADAV and MS. SAROJ PANDEY

Funds released during last three years to States/UTs in r/o Anganwadi Services Scheme

Fund released during last three years under SNP							
Sl. No.	State/UTs	2017-78		2018-19		2019-20	
		Funds released	Funds Utilized	Funds released	Funds Utilized	Funds released	Funds Utilized
1	Andhra Pradesh	31596.87	29420.29	37353.55	36412.22	32726.24	Unspent Balance/Excess expenditure of F.Y 2019-20 will be adjusted in the funds released during 2020-21 after receiving UCs/SoEs from respective States/UTs.
2	Bihar	53741.97	59979.55	76987.83	74301.2	76100.71	
3	Chhattisgarh	25724.9	22905.04	24279.95	20252.58	20930.7	
4	Goa	1011.2	1006.72	859.5	844.9	826.38	
5	Gujarat	38496.97	38012.71	32051.56	23392.34	33671.97	
6	Haryana	3945.75	3605.39	7305.22	4195.22	4205.09	
7	Jharkhand	25347.42	25347.42	29083.25	27373.26	22959.33	
8	Karnataka	56009.24	50008.99	43588.97	38759.92	42657.55	
9	Kerala	10976.6	10977.18	10785.38	13006.73	14085.21	
10	Madhya Pradesh	66775.88	67623.32	64088.78	65209.8	71534.93	
11	Maharashtra	41445.78	58718.77	106535.22	76557.08	78949.43	
12	Odisha	47316.24	44358.57	43450.56	44825.99	49466.82	
13	Punjab	5282.25	808.74	3744.1	5327.15	5346.54	
14	Rajasthan	34931.86	36660.76	34950.74	29599.82	29913.62	
15	Tamil Nadu	33186.7	33211.48	37271.35	36839.02	37341.72	
16	Telangana	18130.74	19005.85	22045.61	21398.84	22519.69	
17	Uttar Pradesh	129353.52	77776.61	104579.08	150232.24	148686.46	
18	West Bengal	67697.94	81324.81	68046.87	67871.56	59862	
19	Delhi	4051.41	763.89	3474.65	5609.01	4425.64	
20	Puducherry	851.02	851.02	0	0	0	
21	Himachal Pradesh	5795.63	5795.62	6976.21	6957.88	7655.5	
22	Jammu & Kashmir	4035.17	-3195.48	2128.5	7330	2341.36	
23	Uttarakhand	15212.13	16734.26	13612.57	15423.98	13308.15	
24	Andaman & Nicobar	284.57	284.57	369.94	298.46	327.44	
25	Chandigarh	592.09	592.09	769.72	769.72	705.52	
26	D. & Nagar Haveli	129.89	129.89	168.86	168.86	185.75	
27	Daman & Diu	130.83	130.83	170.08	170.08	139.88	
28	Lakshadweep	85.35	85.35	100.26	100.26	55.14	
29	Arunachal Pradesh	4035.02	3435.74	4411.4	4470.65	2332.96	
30	Assam	31554.71	17113.82	30597.01	34050.78	49541.69	
31	Manipur	5244.2	3323.32	7134.08	4465.34	4980.21	
32	Meghalaya	12238.89	12306.83	12364.04	12364.04	11582.97	
33	Mizoram	1539.37	1140.09	1843.36	1817.23	2041.49	
34	Nagaland	7000.08	6422.66	8231.2	6906.86	7390.27	
35	Sikkim	481.21	180.76	450.66	484.4	291.42	
36	Tripura	6456.59	6749.82	7781.78	7781.78	7028.04	
Total		790689.99	733597.28	847591.84	845569.2	866117.82	

Annexure-II

Statement referred to in reply of Rajya Sabha Un-Starred Question No.471 due for answer on 04.02.2021, raised by SHRI HARNATH SINGH YADAV and MS. SAROJ PANDEY

State/UT-wise and Year-wise details of funds released and funds utilised during last three years under the Pradhan Mantri Matru Vandana Yojana (PMMVY)

Sl. No.	State/UT	2017-18		2018-19		2019-20	
		(Rs. In Lakh)		(Rs. In Lakh)		(Rs. In Lakh)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*
1	A & N Islands	163.08	43.16	41.13	117.63	127.03	108.20
2	Andhra Pradesh	7,022.36	4,210.48	14,101.75	17,579.80	10,125.00	16,880.80
3	Arunachal Pradesh	912.83	0.95	36.00	265.75	0.00	381.42
4	Assam	10,448.26	418.96	817.00	3,750.34	12,594.97	16,934.66
5	Bihar	17,351.38	575.70	1,253.00	6,228.22	10,187.67	34,215.79
6	Chandigarh	290.41	110.95	248.08	306.34	399.34	296.34
7	Chhattisgarh	4,382.58	768.94	2,025.85	4,996.29	5,292.96	8,225.62
8	Dadra & Nagar Haveli	102.62	8.44	75.85	100.67	146.80	136.74
9	Daman & Diu***	61.56	0.05	28.98	56.11	103.91	65.07
10	Goa	168.85	62.83	107.26	274.05	140.13	211.58
11	Gujarat	10,186.87	2,535.60	5,958.97	12,910.20	10,267.92	15,532.98
12	Haryana	4,324.30	1,325.51	3,674.84	8,218.84	6,586.80	7,786.83
13	Himachal Pradesh	1,821.64	441.95	1,793.84	2,754.96	3,368.73	2,865.06
14	Jammu & Kashmir	3,137.84	110.92	828.42	2,591.31	3,012.10	3,030.74
15	Jharkhand	5,622.70	700.93	1,453.37	5,969.64	6,338.22	9,512.64
16	Karnataka	10,248.81	2,240.83	6,361.72	13,229.37	11,952.84	19,555.54
17	Kerala	5,536.64	1,597.17	3,514.27	7,597.69	6,418.56	9,515.35
18	Ladakh**	-	-	-	-	-	-
19	Lakshadweep	27.82	0.00	4.44	23.32	17.92	12.46
20	Madhya Pradesh	12,320.53	5,762.48	18,581.47	33,785.11	28,515.68	30,818.17
21	Maharashtra	12,821.10	3,886.76	11,795.62	22,028.56	29,413.53	38,603.05
22	Manipur	1,474.07	65.81	75.00	274.23	411.51	1,210.34
23	Meghalaya	1,110.83	69.29	102.00	183.25	421.47	842.99
24	Mizoram	710.78	233.33	294.70	665.52	812.10	762.32
25	Nagaland	1,035.06	0.00	52.00	101.44	266.85	1,005.85
26	NCT Of Delhi	2,008.90	407.75	795.75	2,542.92	2,687.95	3,804.43
27	Odisha	7,143.33	0.03	383.00	0.20	0.00	-
28	Puducherry	331.68	13.67	63.53	315.60	159.84	381.88
29	Punjab	4,648.73	786.32	1,141.42	5,977.32	3,553.68	7,011.17
30	Rajasthan	11,486.97	788.35	9,605.43	22,409.80	9,651.71	16,780.83
31	Sikkim	354.33	11.38	21.00	215.02	87.99	209.27
32	Tamil Nadu	12,087.85	0.00	658.00	4,158.83	4,620.70	21,529.16
33	Telangana	7,196.40	0.00	385.00	0.00	0.00	-
34	Tripura	1,845.49	16.57	96.00	578.32	529.44	1,625.76
35	Uttar Pradesh	33,616.64	4,778.15	14,216.71	41,414.50	40,556.13	60,382.52
36	Uttarakhand	2,610.99	640.06	1,425.66	2,158.77	2,766.00	2,880.92
37	West Bengal	10,245.03	144.39	2,938.72	12,465.83	8,768.76	20,588.34
Total		2,04,859.26	32,757.71	1,04,955.77	2,36,245.76	2,20,304.24	3,53,704.82

*This includes both Center and State share.

**Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

*** From 2020-21, UT of Dadra & Nagar Haveli and UT of Daman & Diu have been merged as one Union Territory.